

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

STARRED QUESTION NO:430  
ANSWERED ON:18.12.2009  
EXODUS OF DOCTORS FROM MEDICAL INSTITUTES  
Jindal Shri Naveen

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether Government has taken note of Doctors resigning from their posts from the Government hospitals/ medical institutions and joining the private sector;
- (b) if so, the details thereof including the number of such medical officials who resigned during the last three years and the current year and the reasons therefor; and
- (c) the steps taken/ proposed to be taken by the Government to retain the best medical talent in the Government Sector?

**Answer**

THE MINISTER OF HEALTH AND FAMILY WELFARE(SHRI GHULAM NABI AZAD)

(a)to(c): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 430 FOR 18TH DECEMBER,2009

As per information available, number of doctors in various hospitals/medical institutions, who resigned during the last three years and current year is indicated at Annexure. These doctors either sought voluntary retirement or resigned on personal grounds.

In order to retain the best talent in the Government sector, following steps have been taken:-

- (1) Age of superannuation of Teaching Specialists has been enhanced from 62 to 65 years,
- (2) Age of superannuation of Non-Teaching and Public Health Specialist has been enhanced from 60 to 62 years, and
- (3) The Dynamic Assured Career Progression Scheme has been extended upto Senior Administrative Grade (SAG) posts under which promotion of Central Health Service (CHS) officers up to Senior Administrative Grade (SAG) level are made on time bound basis and without linkage to vacancies.
- (4) As per the 6th Pay Commission, there is an improvement in the pay scales and remuneration of doctors.